

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 117  
IA No. 98/JPR/2020  
IA No. 239/JPR/2020  
IA No. 270/JPR/2020  
IA (CA) No. 21/JPR/2023  
IA (CA) No. 25/JPR/2023  
MA(CA) No. 01/JPR/2023  
CP No. 231/241-242/JPR/2019  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

**...Petitioners**

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

**... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sandeep Pathak, Adv.  
Vartika Mehra, Adv.  
Saurabh Jain, Adv.  
For the Respondent : Prakul Khurana, Adv.  
Samay Maheshwari, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Sagrika Joshi, Adv.  
Akshay Sharma, Adv.

**ORDER**

Heard Ms. Vartika Mehra, Adv. along with Mr. Saurabh Jain, Adv. appearing on behalf of the Petitioners. Mr. Prakul Khurana, Adv. along with Mr. Samay Maheshwari, Adv. appearing on behalf of the R-2. Mr. Shivangshu Naval, Adv. along with Ms. Sagrika Joshi, Adv. appearing on behalf of Respondent

M.S.

Sdr

Sdr

Company, has concluded part of his arguments. List the matter for further submissions on behalf of the other Respondents on 04.06.2024 at 03:00 PM.



Sd/-

(Rajeev Mehrotra)  
Technical Member



Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 16, 2024